

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87(Pt.II)/2007/_ _/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Aparesh Chakravarty
District and Sessions Judge,
Barpeta.

Dated Guwahati, the July, 2021.

Sub: **Casual leave with station leave permission.**

Ref:- Your Letter No. DJB./2175 (E), dtd. 22.07.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 26.07.2021 with permission to leave the station from the evening of 23.07.2021 till the morning of 27.07.2021, has been granted.

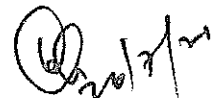
Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/3094 /A, dated 21.05.2021 26/7/2021
Copy to:-

✓ I. The Project Manager, Gauhati High Court.



JT.REGISTRAR (VIGILANCE)

